Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Sri Bir Ispat Pvt Ltd (in Liquidation); Date of commencement of liquidation: 21.12.2021.; List of stakeholders as on: 10.10.2022

SI. No.	Category of stakeholders		ry of claims ceived		y of claims nitted	Amount of claims rejected	Amount of claims under verificatio n	Annexure	Remarks , if any
		No. of clai ms	Amount	No. of claims	Amount				
1	Unpaid insolvency resolution process costs	NA		NA		NA		NA	
2	Liquidation costs incurred till date	NA	Rs. 43520	NA	Rs. 43520	NA		NA	
3	Secured financial creditors	1	Rs. 143,03,55,978.20	1	Rs. 143,03,55,978.20	NA		1	
4	Unsecured financial creditors	NA		NA		NA		NA	
5	Operational creditors (Workmen)	NA		NA		NA		NA	
6	Operational creditors (Employees)	NA		NA		NA		NA	
7	Operational creditors (Government Dues)	NA		NA		NA		NA	
8	Operational creditors (other than Workmen, Employees and Government Dues)	NA		NA		NA		NA	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	NA		NA		NA		NA	
Total			Rs. 143,03,55,978.20		Rs. 143,03,55,978.20		1	L	

Annexure-1

Name of the corporate debtor: Sri Bir Ispat Pvt Ltd (in Liquidation); Date of commencement of liquidation: 21.12.2021.; List of stakeholders as on: 10.10.2022

						-								(.	Amount	in ₹)
SI. No.		Identi ficati	Details of	f claim received	Details of claim admitted							Amount of		Amount of claim		Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	of claim		security	Security	covered by guarantee	% share in total amount of claims admitted				claim under verific ation	
	State Bank of India, SAMB – I, Kolkata	CLO2	15.01.2022	Rs. 7,64,28,701.65	Rs. 7,64,28,701.65	secured	Rs.3,84,79.800	Yes	Land	Rs.7,64,28,7 01.65	100%	NA	NA	NA	NA	
	State Bank of India, SAMB – I, Kolkata		10.10.2022	Rs.135,39,27,276.55	Rs.135,39,27,276.55	secured	Rs.7,32,58,944	Yes		Rs.135,39,27 ,276.55	100%	NA	NA	NA	NA	

List of secured financial creditors